

(ii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. S.O. 5029 (E), dated the 23rd November, 2023, publishing the Legal Metrology-Material Measures of Length (Quality Control) Order, 2023, issued under Section 16 read with Section 17 and sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016.

[Placed in Library. See No. L.T. 10450/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. S.O. 4255 (E), dated the 29th September, 2023, prohibiting the manufacture, possession and import of the electric detonator (explosive of Class 6 Division 3 or UN Class 1 Division 1) throughout the country with effect from 1st April, 2025, issued under clause (a) of sub-section (1) of Section 6 of the Explosives Act, 1884.

[Placed in Library. See No. L.T. 10449-A/17/23]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Institute of Design (NID) Haryana, Kurukshetra, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10759/17/23]

**Reports and Accounts (2021-22 and 2022-23) of RPCAU, Pusa, Samastipur and ICAR, New Delhi and related papers**

SUSHRI SHOBHA KARANDLAJE: Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Dr. Rajendra Prasad Central Agricultural University Act, 2016:-

- (a) Annual Report of the Dr. Rajendra Prasad Central Agricultural University (RPCAU), Pusa, Samastipur, Bihar, for the year 2021-22.
- (b) Annual Accounts of the Dr. Rajendra Prasad Central Agricultural University (RPCAU), Pusa, Samastipur, Bihar, for the year 2021-22 and the Audit Report thereon.

- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 10312/17/23]

(ii) A copy each (in English and Hindi) of the following papers:-

- (a) Annual Accounts of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (b) Statement by Government accepting the above Annual Accounts.

[Placed in Library. See No. L.T. 10638/17/23]

### **I. Notification of the Ministry of Communication**

### **II. Reports and Accounts of TCIL, New Delhi; ITI Limited, Bengaluru and IPPB, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DEVUSINH CHAUHAN): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Communication (Department of Posts) Notification No. G.S.R. 809 (E), dated the 31st October, 2023, publishing the Indian Post Office (Fifth Amendment) Rules, 2023, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898.

[Placed in Library. See No. L.T. 10451/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Annual Report and Accounts of the Telecommunications Consultants India Limited (TCIL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of above Company.

[Placed in Library. See No. L.T. 10452/17/23]

- (ii) (a) Seventy-third Annual Report and Accounts of the ITI Limited, Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.